NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P. No. 469/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES:

Sanjay Deepak Tahilram Kewalramani & Anr.

V/s

Modlite Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 213, 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Protek Triballe PCS For Petitioner Thiballe

ORDER

CP No.469/213,241-242/NCLT/MB/MAH/2017

By order of the Bench and as per the convenience of the parties, list this matter on 2.2.2018.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

M. K. SHRAWAT Member (Judicial)